

## COUNSELLORS IN HYDERABAD

\*69. SHRI K. NARAYANAPPA : Will the Minister for STATES be pleased to state whether the two Counsellors in Hyderabad are paid by the State or by the Centre ?

THE MINISTER FOR STATES (SHRI K. N. KATJU) : The two Counsellors in Hyderabad are paid by the Centre.

## ABSORPTION OF AN ANNEXED DEPARTMENT INTO A REGULAR DEPARTMENT

\*72. SHRI E. K. IMBICHIBAVA : Will the Minister for COMMUNICATIONS be pleased to state whether Government have received any representations to absorb the extra department annexed to the Post and Telegraph Department into the regular department; if so, what the Government propose to do in the matter ?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR) : The reply to the first part of the question is in the affirmative. Such of the extra-departmental agents as satisfy certain conditions of length of service, age and educational qualifications have already been afforded facilities for entering the P. & T. Department as whole-time employees.

## REDUCTION IN LOCAL ALLOWANCES GRANTED TO RAILWAYMEN AT NILIGIRIS

\*74. SHRI S. GURUSWAMI : Will the Minister for RAILWAYS be pleased to state :

(a) whether it is proposed to reduce the local allowances granted to Railwaymen in Niligiris; and

(b) what is the number of Class III and Class IV employees who are now being granted the local allowances in Niligiris ?

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR) : (a) The question of reviewing the rates of allowances for the staff on Niligiri Mountain Railway Section of the Southern Railway is still under consideration.

(b) The number of Railway employees, who are getting local allowance

in Niligiris, is as under :

|                 |   |   |     |
|-----------------|---|---|-----|
| Class III staff | . | . | 149 |
| Class IV staff  | . | . | 371 |
| TOTAL           |   |   | 520 |

SHRI S. GURUSWAMI : Does the consideration for revision mean consideration for improvement or for worsening the position ?

SHRI LAL BAHADUR : The hon. Member will have to wait and see.

SHRI S. GURUSWAMI : We have waited enough.

## INCLUSION OF LIGHT RAILWAYS IN THE EASTERN RAILWAYS

\*75. श्री किशोरी राम : क्या माननीय मंत्री रेलवे एवं यातायात विभाग यह बतलाने की कृपा करेंगे कि :

(क) बिहार के अन्तर्गत बहायारपुर, राजगृह कुंड और फतुहा-इस्लामपुर, आग सहसराम, डिहरी-रोहतासगढ़ लाइट रेलवे ईस्टर्न रेलवे में शामिल है ?

(ख) अगर नहीं हैं तो कब तक लाइट रेलवे ईस्टर्न रेलवे में सम्मिलित किया जायगा ?

†[\*75. SHRI KISHORI RAM : Will the Minister for RAILWAYS be pleased to state :

(a) whether the Bakhtiarpur, the Rajgreh Kund and Fatuha-Islampur, the Arrah Sahasram and the Dehri-Rahtasgarh Light Railways are included in the Eastern Railways; and

(b) if the answer to part (a) be in the negative, whether it is proposed to include those Light Railways in the Eastern Railways; and, if so, when ?]

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR) : (a) These Light Railways do not belong to Government and, as such, have not been included in any Zone of the Indian Government Railways.

(b) These Railways are governed by individual contracts, and the question of including them in any Zone does not at present arise.

श्री किशोरी राम : कब तक लेने का विचार है ?

[SHRI KISHORI RAM : When will they be included ?]

श्री लाल बहादुर : अभी यह बतालना ज़रा मुश्किल है क्योंकि जिस तरह से कांटेक्ट की शर्तें होंगी उसी के अनुसार फ़ैसला करना होगा ।

†[SHRI LAL BAHADUR : It is difficult to tell at present because a decision will have to be made according to the terms of a contract.]

خواجہ عنایت اللہ : دنیا گورنمنٹ

نے ان ریلوے لائنس (railway lines) کے پیسینجروں (passengers) کی تکلیفات کو دور کرنے کی کوشش کی جو انکو ان ریلوے پر سفر کے وقت ہوتی ہیں ؟

†[KHWAJA INAIT ULLAH : Has the Government made efforts to remove the difficulties the passengers have while travelling by these Railways ?]

श्री लाल बहादुर : अभी कुछ रेलवे ऐसी हैं जिनमें हमारा इतना अधिकार है कि हम उन पर कंट्रोल कर सकते हैं और हम कर रहे हैं । मगर जिनमें हम खास तौर की सबसिडी (subsidy) देते हैं, मदद देते हैं उनमें हमको इतना कंट्रोल नहीं है जितना और रेलों पर है ।

†[SHRI LAL BAHADUR : There are some Railways on which we can exercise control and we are doing so but we cannot exercise so much control on Railways which are receiving special subsidy from us.]

خواجہ عنایت اللہ : حکومت کو کیا

یہ معامہ ہے کہ ان ریلوے میں جو پیسینجر سفر کرتے ہیں وہ سب ہی ہندوستانی ہوتے ہیں مگر یہ ریلوے ابھی تک باہر والوں کے اختیار میں ہے - کیا اس کو

ختم کرنے کی سرکار کوشش نہیں کر رہی ہے ؟

†[KHWAJA INAIT ULLAH : Is the Government aware that the passengers who travel by these Railways are all Indians but these Railways are still in the possession of foreigners ? Is the Government not trying to stop this ?]

श्री लाल बहादुर : हम चाहते यह है कि हम कुछ इन्तज़ाम इन रेलों में कर सकें मगर कानूनी रुकावट की वजह से हम ऐसा नहीं कर पाते हैं । दूसरी बात यह है कि अगर हम इन रेलों को बिल्कुल खत्म कर दें तो इससे जनता की तकलीफ़ और भी ज़्यादा बढ़ जायेगी ।

†[SHRI LAL BAHADUR : We want to make some arrangements in regard to these Railways but because of legal difficulties we are not able to do so. The second thing is that if we stop these Railways altogether the difficulties of the people will increase.]

خواجہ عنایت اللہ : میرا مطلب

ختم کرنے سے یہ ہے کہ سرکار ان لائنوں کو ابھی اپنے قبضے میں لے لے -

†[KHWAJA INAIT ULLAH : By "stop this" I mean that the Government should take these Railways also in its possession.]

## WRITTEN ANSWERS TO QUESTIONS

### PILFERING OF GOODS

\*60. PROF. DINKAR : Will the Minister for RAILWAYS be pleased to state :

(a) whether Government are aware of the fact that pilfering of goods on the Railways has been continuing at Mokamehghat, Simariaghat and Barauni Junction in Bihar since the war days and that it has caused heavy expenditure from the revenue of the State in paying the claims of the parties affected by such pilfering; and